

**OFFICE OF THE DISTRICT & SESSIONS JUDGE**  
**South District, Saket Court Complex, New Delhi**

**ORDER**

In pursuance of the directions of the Hon'ble High Court of Delhi vide para number 66 of the judgment dated 03.06.2022 in FAO-IPD IPD No. 01/2022 & CM APPLs 12-14/2022 titled as "Vishal Pipes Limited Vs Bhavya Pipe Industry" passed by Hon'ble Ms. Justice Prathiba M. Singh, communicated vide letter no. 8780/I/Orgl./DHC/PR dated 09.06.2022, the cases mentioned below in column no. 3 pending in the Court mentioned in column no.2 are hereby withdrawn and assigned to the court mentioned in column no. 4 with immediate effect.

1	2	3	4
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1.	Sh. Dinesh Kumar, ADJ-02	All cases mentioned at Odd Nos. in List "A"	Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02, South
		All cases mentioned at Even Nos. in List "A" {Except case mentioned at serial no. 38}	Sh. Prem Kumar Barthwal, District Judge (Commercial Court)-01, South

The Ahlmads/Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, to the transferee courts and also to display a copy of this Order on the Notice Board/website of District Courts for information of the concerned advocates/parties.

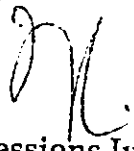
Non-compliance of the order by any concerned official shall be viewed seriously.



(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge, South  
Saket Courts Complex, New Delhi

No. Judl-II/F.75/South/Saket/2022 1980-K 2022 Dated, New Delhi the 02/7/22.

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Officer In-Charge Computer Branch (South), Saket Court New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The Administrative Officer (Judicial)/Branch In-Charge, Filing Section, South.
7. The Website Committee, Tis Hazari Court, Delhi.
8. PS/Reader to the Ld. Principal District & Sessions Judge (South)
9. Notice Board (through Care Taker).
10. R & I Branch, South District for uploading on LAYERS.

  
Principal District & Sessions Judge, South  
Saket Courts Complex, New Delhi

District and Sessions Judge, South Saket  
IN THE COURT OF: Sh. Dinesh Kumar  
Additional District Judge  
Civil Pending Cases

Sheet 2

Sr. No./Cases	Party Name	REG	Next Date	Next Purpose
1	TM/4/2016 MS ANSUL INDUSTRIES VS SH VINAY KUMAR	19-01-2011	19-09-2022	Arguments (Civil)
2	TM/8/2016 MS INTER IKEA SYSTEMS BV VS MS FABRIKA INTERNATIONAL OTH	29-01-2011	22-09-2022	Arguments (Civil)
3	TM/12/2016 MS KAMDHENU ISPAT LTD. VS MS AJANTA RAJ PROTEINS LTD.	02-04-2011	18-07-2022	Arguments (Civil)
4	TM/19/2016 MS KRBL LIMITED VS MS P. K. OVERSEAS PVT LTD	02-02-2011	12-08-2022	Arguments (Civil)
5	TM/35/2016 MS CINNI FOUNDATION VS SUMIT AGGARWAL	24-01-2011	26-08-2022	Arguments-(Civil)
6	TM/59/2016 MS. KRBL LTD. VS BHUPINDER JAIN ORS.	06-05-2011	28-07-2022	Arguments (Civil)
7	TM/1/2017 ANIL RATHI VS M/S RAGHUVEER METAL INDUSTRIES LTD.	10-01-2017	21-07-2022	Arguments (Civil)
8	TM/4/2017 STELLAR VENTURES PVT. LTD. AND ORS. VS STELLAR JEEVAN SOC	24-01-2017	24-09-2022	Arguments (Civil)
9	TM/6/2017 ANIL RATHI VS M/S SHRI SHARMA STEEL ROLLING MILLS PVT. LTD	07-02-2017	21-07-2022	Arguments (Civil)
10	TM/4/2018 M/S KRBL LTD. VS M/S JAIN RICELAND INDIA PVT. LTD.	15-03-2018	15-09-2022	Arguments (Civil)
11	TM/1/2021 HUGO BOSS TRADEMARK MANAGEMENT GMBH VS ASHOK KUMAR	24-12-2021	14-10-2022	Arguments (Civil)
12	TM/3/2021 DABUR INDIA LIMITED VS NAAPTOL ONLINE SHOPPING PRIVATE L	24-12-2021	08-07-2022	Arguments (Civil)
13	TM/7/2022 ACC LIMITED VS PIDILITE INDUSTRIES LIMITED	25-01-2022	12-08-2022	Arguments (Civil)
14	TM/8/2022 MYSORE DEEP PERFUMERY HOUSE VS SUNILKUMAR AMRUTLAL JA	25-01-2022	14-07-2022	Arguments (Civil)
15	TM/9/2022 DABUR INDIA LIMITED VS NEW SHAMA LABORATORIES P LTD	27-01-2022	26-07-2022	Arguments (Civil)
16	TM/10/2022 DABUR INDIA LIMITED VS MEGHDOOT GRAMODYOG SEWA SANST	27-01-2022	26-08-2022	Arguments (Civil)
17	TM/5/2016 MS LABORATOIRE GARNIER CIE VS SANIV JAIN OTHERS	31-01-2011	22-09-2022	Defendant/Respondent Evidence
18	TM/22/2016 MS AMIRA FOODS (INDIA) LIMITED VS MS ANOMA AGROTECH PVT	21-01-2011	11-10-2022	Defendant/Respondent Evidence
19	TM/25/2016 MS KALINGA DIGITAL MEDIA PVT LTD VS MS TECHPLUS MEDIA PVT	15-03-2011	04-07-2022	Defendant/Respondent Evidence
20	TM/30/2016 MS AMIRA FOODS INDIA LTD VS MS VIJAY SPICES PRODUCTS PVT	11-02-2011	11-10-2022	Defendant/Respondent Evidence
21	TM/56/2016 MS AMIRA FOODS (INDIA) LTD. VS DAKSHESH DIVYAKANT DESAI	10-03-2011	11-10-2022	Defendant/Respondent Evidence
22	TM/7/2/2016 MS MANKIND PHARMA LTD ANR VS MS HEALTHKIND LABS P LTD	25-08-2012	26-09-2022	Defendant/Respondent Evidence
23	TM/7/2016 M/S Gold Medal Electricals Pvt. Ltd. VS AMRIT LAL JAIN AND ORS.	23-04-2011	05-09-2022	Final Arguments (Civil)
24	TM/11/2016 MS KRBL LTD VS RAKESH AGGARWAL ORS	01-09-2012	15-09-2022	Final Arguments (Civil)
25	TM/14/2016 MS L'OREAL VS BALAJI AGENCIES OTHERS	10-02-2011	15-09-2022	Final Arguments (Civil)
26	TM/15/2016 MS LABORATOIRE GARNIER CIE VS HARMAN CORNER	20-01-2011	15-07-2022	Final Arguments (Civil)
27	TM/21/2016 MS ROCKMED PHARMA PVT. LTD. VS MS NUKIND HEALTHCARE AN	15-03-2016	26-07-2022	Final Arguments (Civil)
28	TM/23/2016 MS L. OREAL VS HARMAN COSMETICS CORNER ANR	03-02-2011	15-07-2022	Final Arguments (Civil)

29	TM/27/2016	MS IZUK CHEMICALS AND HERBALS VS KADAR KUTUBUDDIN MOW	22-01-2011	29-07-2022	Final Arguments (Civil)
30	TM/4/2016	MS L OREAL VS VINAY AGGARWAL ORS	31-01-2011	25-08-2022	Final Arguments (Civil)
31	TM/45/2016	MS LABORATOIRE GARNIER CIE VS VINAY AGGARWAL	31-01-2011	25-08-2022	Final Arguments (Civil)
32	TM/48/2016	MS LIXOTTICA GROUP S. P. A. VS MS SAHNI OPTICALS	09-11-2012	26-08-2022	Final Arguments (Civil)
33	TM/66/2016	MS BRIGHT ENTERPRISE PVT LTD VS NARANG INFRASTRUCTURE P	22-12-2012	16-09-2022	Final Arguments (Civil)
34	TM/71/2016	THE POLO LAUREN COMPANY L.P. VS BUTT BUTTON ANR	03-03-2012	25-08-2022	Final Arguments (Civil)
35	TM/8/2017	TENAX S.P.A VS KAPRI STONE PRODUCTS PVT. LTD.	20-02-2017	29-07-2022	Final Arguments (Civil)
36	TM/80/2016	MS NATURE'S ESSENCE PVT. LTD. VS MS L'OREAL INDIA PVT. LTD	01-08-2016	05-08-2022	Issues
37	TM/83/2016	MS L'OREAL INDIA PVT. LTD. VS MS NATURE'S ESSENCE PVT. LTD	06-10-2016	05-08-2022	Issues
38	TM/51/2016	RETAIL ROYALTY COMPANY VS NORTHERN HARRIER LIFESTYLES P	14-01-2016	01-07-2022	Judgement (Civil)
39	TM/2/2016	LOTUS HERBALS LIMITED VS VLCC PERSONAL CARE LIMITED	29-01-2011	29-07-2022	Misc. cases
40	TM/78/2016	MS HKV HOSPITALITY VS MS YETI GROUP ANS.	05-07-2016	05-08-2022	Misc. cases
41	TM/19/2017	XALTA FOOD AND BEVERAGES PVT. LTD. VS M/S KENTEN BEVERA	02-06-2017	04-08-2022	Misc. cases
42	TM/2/2021	VIJAY KUMAR PATEL TRADING AS M/S J.J. PATEL BROTHERS VS	24-12-2021	05-08-2022	Misc. cases
43	TM/1/2022	SWAMI VIDYAMAND VS SPIRITUAL YOGA ALLIANCE	15-01-2022	15-07-2022	Misc. cases
44	TM/6/2022	DABUR INDIA LIMITED VS ASHOK KUMAR	25-01-2022	20-07-2022	Misc. cases
45	TM/6/2016	MS L'OREAL VS SANJIY JAIN OTHERS	31-01-2011	22-09-2022	Plaintiff/Petitioner Evidence
46	TM/16/2016	MS MARC ENTERPRISES PVT LTD VS MS SNR ELECTRONICS LTD	04-02-2011	15-07-2022	Plaintiff/Petitioner Evidence
47	TM/18/2016	MS KRBL LIMITED VS MS P.K.OVERSEAS PVT LTD	06-11-2015	29-08-2022	Plaintiff/Petitioner Evidence
48	TM/24/2016	MS LACOSTE S.A VS MS REDIFF.COM INDIA LTD. ORS.	06-12-2013	03-09-2022	Plaintiff/Petitioner Evidence
49	TM/26/2016	BALDEV RAI VS MS BROTHERS TOBACCO CO. ORS.	22-01-2011	13-09-2022	Plaintiff/Petitioner Evidence
50	TM/32/2016	MS RODEC PHARMACEUTICALS PVT LTD VS MS PFIZER LTD	14-02-2011	22-09-2022	Plaintiff/Petitioner Evidence
51	TM/38/2016	MS LOREAL VS MS VIJAY STORES	07-02-2011	18-11-2022	Plaintiff/Petitioner Evidence
52	TM/39/2016	MS LABORATOIRE GARNIER CIE VS MS VIJAY STORE	07-02-2011	18-11-2022	Plaintiff/Petitioner Evidence
53	TM/40/2016	MS KRBL LTD VS MS P.K. OVERSEAS PVT LTD	28-11-2015	13-09-2022	Plaintiff/Petitioner Evidence
54	TM/58/2016	MS INTER IKEA SYSTEMS BV VS QUEST CORP LIMITED	11-01-2013	24-08-2022	Plaintiff/Petitioner Evidence
55	TM/2/2017	NIKE INNOVATE C.V. VS MANISH BANGSA AND ORS	20-01-2017	27-09-2022	Plaintiff/Petitioner Evidence
56	TM/11/2017	NIKE INNOVATE C.V VS OWNER OF BANGKOK MART	23-02-2017	10-10-2022	Plaintiff/Petitioner Evidence
57	TM/12/2017	LEVI STRAUSS AND CO. VS RAKESH KUMAR	25-02-2017	23-07-2022	Plaintiff/Petitioner Evidence
58	TM/13/2017	M/S TM25 HOLDING B.V. VS RAKESH	25-02-2017	23-07-2022	Plaintiff/Petitioner Evidence
59	TM/18/2017	SACHDEVA COLLEGE VS MR.CHANDER SHEKHAR SHARMA AND A	01-06-2017	17-10-2022	Plaintiff/Petitioner Evidence
60	TM/8/2018	SKY GATE HOSPITALITY PVT. LTD. AND ANS. VS HIMANSHU PUNIA	26-04-2018	15-09-2022	Plaintiff/Petitioner Evidence

61	CS(COMM)300/21	ASHOK KUMAR JAIN VS M/S LEAF ROOTS AND ORS	09-09-2021	02-07-2022	Issues
62	Misc Di-7/2022	ASHOK KUMAR JAIN VS LEAF ROOTS AND ORS	04-02-2022	02-07-2022	Issues